

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 301
CA(CAA)-102/ND/2020**

IN THE MATTER OF:

**M/s. Transcend Electronics Pvt. Ltd.
And M/s. Rose Electronics Pvt. Ltd. with Ors.**

...PETITIONER

Section

Under Section 230-232

Order delivered on 23.10.2020

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner
For the RD/OL**

**:Mr. P.K Mittal, Adv.
:Mr. Shankari Mishra, Proxy for
Mrs. Tania Sharma, Adv.**

ORDER

Heard the submissions made by the Learned Counsel for the Petitioner and gone through the petition. Order is reserved in this matter.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member(J)**